HIGH COURT OF UTTARAKHAND NAINITAL

NOTIFICATION

No. 264/UHC/Admin.A/2019

Dated: Oct. 22, 2019.

Smt. Sujata Singh, 2nd Additional District & Sessions Judge, Dehradun is posted as 1st Additional District & Sessions Judge, Dehradun in the vacant Court.

She will continue as Special Judge (CBI) as designated vide notification no. 1425/XX-3-2017-05(17)2013 dated 26.04.2018.

No. 265/UHC/Admin.A/2019

Dated: Oct. 22, 2019.

Sri Shrikant Pandey, 3rd Additional District & Sessions Judge, Dehradun is posted as 2nd Additional District & Sessions Judge, Dehradun vice Smt. Sujata Singh.

He will continue to try the cases dealing with challans filed by the Vigilance, CBCID and Police Department related to the cases filed under Section (3) of P.C. Act, 1988 for Garhwal Region) vide notification no. 508/XX-3-2019-05(17)2013 dated 05.07.2019.

No. 266/UHC/Admin.A/2019

Dated: Oct. 22, 2019.

Sri Shanker Raj, 4th Additional District & Sessions Judge, Dehradun is posted as 3rd Additional District & Sessions Judge, Dehradun vice Sri Shrikant Pandey.

No. 267/UHC/Admin.A/2019

Dated: Oct. 22, 2019.

Sri Gurubaksh Singh, 5th Additional District & Sessions Judge, Dehradun is posted as 4th Additional District & Sessions Judge, Dehradun vice Sri Shanker Raj.

He will continue to try the cases under U.P. Gangster Act and act as Chairman, Commercial Tax Tribunal vide notification dated 20.04.2017 and 15.07.2019 respectively.

No. 268/UHC/Admin.A/2019

Dated: Oct. 22, 2019.

Sri Dharam Singh, 6th Additional District & Sessions Judge, Dehradun is posted as 5th Additional District & Sessions Judge, Dehradun vice Sri Gurubaksh Singh.

No. 269/UHC/Admin.A/2019

Dated: Oct. 22, 2019.

Sri Subir Kumar, 7th Additional District & Sessions Judge, Dehradun is posted as 6th Additional District & Sessions Judge, Dehradun vice Sri Dharam Singh.

He will continue as Special Judge NDPS Act in Dehradun, conferred vide notification no. 129(1)/XXXVI(1)2018-09 Bha. Sa. /2001 dated 20.04.2018.

No. 270/UHC/Admin.A/2019

Dated: Oct. 22, 2019.

Sri Dharmendra Singh Adhikari, Additional Director, Uttarakhand Judicial & Legal Academy, Bhowali, District Nainital is repatriated and posted as Registrar (Judicial), High Court of Uttarakhand Nainital vice Sri Kaushal Kishore Shukla.

Pursuant to Government Notification No. 264/XXX(4)/2019-04(1)/2018 dated 09.09.2019, Ms. Meena Deopa, Chief Judicial Magistrate, Hardwar, on promotion to Uttarakhand Higher Judicial Service in the pay scale of Rs. 51550-1230-58930-1380-63070, is posted as 7th Additional District & Sessions Judge, Dehradun.

Dated: Oct. 22, 2019.

No. 272/UHC/Admin.A/2019

Pursuant to Government Notification No. 264/XXX(4)/2019-04(1)/2018 dated 09.09.2019, Ms. Rajani Shukla, Civil Judge (Sr. Div.), Hardwar, on promotion to Uttarakhand Higher Judicial Service in the pay scale of Rs. 51550-1230-58930-1380-63070, is posted as 3rd Additional District & Sessions Judge, Rudrapur, District Udham Singh Nagar in the vacant Court.

No. 273/UHC/Admin.A/2019

Pursuant to Government Notification No. 264/XXX(4)/2019-04(1)/2018 dated 09.09.2019, Smt. Geeta Chauhan, Civil Judge (Sr. Div.), Ramnagar, District Nainital, on promotion to Uttarakhand Higher Judicial Service in the pay scale of Rs. 51550-1230-58930-1380-63070, is posted as Additional District & Sessions Judge, Karnprayag, District Chamoli in the vacant Court.

No. 274/UHC/Admin.A/2019

Pursuant to Government Notification No. 389/XXX(4)/2019-04(1)/2018-T.C. dated 15.10.2019, Sri Ashwini Gaur, direct recruit from the Bar to Uttarakhand Higher Judicial Service in the pay scale of Rs. 51550-1230-58930-1380-63070, is posted as 8^{th} Additional District & Sessions Judge, Dehradun in the vacant Court.

No. 275/UHC/Admin.A/2019

Pursuant to Government Notification No. 264/XXX(4)/2019-04(1)/2018 dated 09.09.2019, Ms. Kusum, Chief Judicial Magistrate, Udham Singh Nagar is promoted to Uttarakhand Higher Judicial Service in the pay scale of Rs. 51550-1230-58930-1380-63070.

No. 276/UHC/Admin.A/2019

Pursuant to Government Notification No. 389/XXX(4)/2019-04(1)/2018-T.C. dated 15.10.2019, Sri Vikram, direct recruit from the Bar to Uttarakhand Higher Judicial Service in the pay scale of Rs. 51550-1230-58930-1380-63070, is posted as 2nd Additional District & Sessions Judge, Roorkee, District Hardwar in the vacant Court.

Pursuant to Government Notification No. 389/XXX(4)/2019-04(1)/2018-T.C. dated 15.10.2019, Ms. Anjali Noliyal, direct recruit from the Bar to Uttarakhand Higher Judicial Service in the pay scale of Rs. 51550-1230-58930-1380-63070, is posted as 5th ADJ Hardwar in the vacant Court.

Note: (a) Recommendation is being sent to the Government for posting of Ms. Kusum, Chief Judicial Magistrate, Udham Singh Nagar (now promoted to HJS Cadre) for posting as Judge, Family Court, Almora.

Note: (b) The above orders shall come into force w.e.f. 01.11.2019.

Sd/(Hira Singh Bonal)
Registrar General

Dated: Oct. 22, 2019

Dated: Oct. 22, 2019.

No. 6970/UHC/Admin.A/2019

Copy forwarded for information and necessary action to: -

- 1. Secretary (Law)-cum-L.R., Government of Uttarakhand, Dehradun.
- **2.** Secretary, Legislative, Parliamentary Affairs & Language Department, Govt. of Uttarakhand, Dehradun.
- **3.** The Accountant General, Uttarakhand, Mahalekhakar Bhawan, Kaulagarh, Dehradun.
- **4.** Principal Secretary, Personnel, Government of Uttarakhand, Dehradun.
- **5.** Director, Directorate of Treasuries, Pension & Entitlements, Uttarakhand, 23, Laxmi Road, Dalanwala, Dehradun.
- **6.** Director, Government Press, Uttarakhand, Industrial Area, Ramnagar, Roorkee-247667, District Hardwar for Publication of the Notification in the next issue of the Gazette of Uttarakhand and also to furnish copy of Gazette to this Court.
- 7. All the District & Sessions Judges, Uttarakhand.
- **8.** Principal Judge, Family Court, Dehradun and All Judges, Family Courts of State Judiciary.
- **9.** Director, Uttarakhand Judicial And Legal Academy, Bhowali, Distt. Nainital.
- 10. Member Secretary, State Legal Services Authority, Nainital.
- 11. All the Registrars of High Court of Uttarakhand.
- 12. Joint Registrars of the Court.
- 13. P.P.S. to Hon'ble the Chief Justice.
- **14.** Deputy Registrar (Accounts) of the Court.
- **15.**P.S./P.A. to Hon'ble Judges of this Hon'ble Court with the request to place the Notification for kind perusal of Hon'ble Judges.
- **16.** P.A. to Registrar General.
- **17.** Chief Treasury Officer, Almora, Chamoli, Dehradun, Hardwar, Nainital and Udham Singh Nagar.
- **18.** Officers concerned.
- **19.**I/c N.I.C., High Court of Uttarakhand, Nainital for uploading the notification on the website of the High Court.
- 20. Guard File/Assistant concerned.

Joint Registrar Admin.A